

FORM-I
STATEMENT OF IMMOVABLE PROPERTY (e.g. Lands, House, Shops, other Buildings, etc.)

1	2	3	4	5	6	7	8	9	10	11	12	13
Precise location (Name of District, Division, Taluk and Village in which the property is situated and also its distinctive number, etc.)	Area of land (in case of land and buildings)	Nature of land (in case of landed property)	Extent of interest	If not in own name, state in whose name held and his/her relationship, if any, to the Govt. Employee	Date of acqui- sition	How acquired ? (Whether by pur- chase, mortgage, lease; inheritance, gift or otherwise and name with details of person/ persons from whom acquired)(address, and connection of the Govt. Employee, if any with the person/ persons concerned) (please see Note 1 below)	Value of the property (see Note 2 below)	Particulars of sanction of prescribed authority, if any	Total annual income from the property	Remarks		

NIL

Date 8-4-2010

[Signature]
Signature

Notes—(1) For purpose of column 9, the term—“lease” would mean a lease of immovable property from year to year or for any term exceeding one year or receiving a yearly rent. Where, however, the lease of immovable property is obtained from a person having official dealings with the Govt. Employee, such a lease should be shown in this column irrespective of the term of the lease, whether it is short-term or long term and the periodicity of the payment of rent.

(2) In column 10 should be shown—

- (a) where the property has been acquired by purchase, mortgage or lease, the price or premium paid for such acquisition;
- (b) where it has been acquired by lease, the total annual rent thereof also; and
- (c) where the acquisition is by inheritance, gift or exchange, the approximate value of the property so acquired.

FORM II

STATEMENT OF LIQUID ASSETS

Cash and Bank balance Exceeding 3 months Emoluments.
 (2) Deposits, loans advanced and investments (such as shares; securities debentures, etc.)

Serial No.	Description	Name and address of company Bank, etc.	Amount	If not in own name, name and address of person in whose name held and his/her relationship with the Government employee.	Annual income derived	Remark
1	2	3	4	5	6	7
1.	S.B A/c No. 10688374661	State Bank of India, Solan (M.H.)	Rs. 10929	Joint account of self + father		
2.	Policy no. 152282312 without risk (Market Plus)	LIC Mutual Fund dt. 12-7-07	Rs. 25,000			Investments made from time to time
3.	Folio No. 502483285	UTI Life Style Equity/Dividend Mutual Fund dt. 24-2-07 (3yr. lock in)	Rs. 20,000			from personal savings
4.	Mutual Fund Top 100 closed ended (3yr)	LIC dt. 7-1-08 with LIC	Rs. 10,000			
5.	FDR No. 30137413170 dt. 6-3-07	SBI The Mall Solan (H.P.)	Rs. 45130			Amount on maturity Rs. 66397 due on 28-2-2011.
6.	NSC P.O. New Court, Ludhiana	Solan (H.P.) dated 31-3-09	Rs. 2200			made on account of arrears of salary during postings as JMIC Ludhiana
7.	A/c No. 42117921380	Reliance Mutual Fund in yr. 2006	Rs. 30,000	wife Ms. Swarnima Sharma		Investment made by wife from her own income who served as officer in ICICI Bank & resigned in June 2008.
8.	S.B A/c No. 005801516262	ICICI Bank Mohali.	Rs. 23	Joint a/c with wife Ms. Swarnima		deposited by self + wife from personal savings
9.	S.B. A/c No. 5801015362	ICICI Bank Mohali.	Rs. 92,000	in name of daughter Pooja Sharma c/o Ms. Swarnima		from time to time savings made by wife from her personal income.
10.	S.B A/c No. in 005801516262 001301043619	ICICI Bank Mohali Sector 9 - Chandigarh	Rs. 40,000	in name of wife Ms. Swarnima		
11.	S.B A/c No. 30643406428	SBI, Bawal Civil Lines Ludhiana	Rs. 13550			salary account at Ludhiana
12.	S.B A/c No. 31109308241	SBI, Chabria Chowk Bijnor (H.P.)	Rs. 26,000	self		Amount deposited on receipt of salary

Date: 8-4-2010

Signature

Note 1—In Column 7, particulars regarding sanctions obtained or report made in respect of the various transactions may be given.

Note 2—The term "emoluments" means the pay and allowances received by the Government employee.

FORM NO. III
STATEMENT OF MOVABLE PROPERTY

1	2	3	4	5	6
Description of items	Price or value at the time of acquisition and/or the total payments made upto the date of return, as the case may be, in case of articles purchased on hire-purchase or installment.	If not in own name, name and address of the person in whose name and his/her relationship with the Government employees.	How acquired with approximate date of acquisition.	Remarks	
1. Car	Approx. Rs. 3,70,000	—	Purchased on 10-4-08 before joining		
2. Refrigerator Godrej (165L)	Rs. 4,200/-	—	Purchased 2001	Purchased before joining	
3. Washing Machine Videocon (Semi Auto)	Rs. 3,200/-	—	2001	Purchased before joining from personal savings	
4. Music System (SONY)	Rs. 18,000/-	—	2005		
5. T.V. Samsung 25"	Rs. 15,000/-	—	2001	Purchased before joining	
6. Furniture Double bed, Sofa Centre Table Dining Table	Rs. 25,000 Rs. 3,000/- Rs. 13,200	—	June 2005	Purchased before joining from personal savings.	
7. Steel Almirah	Rs. 14,200	—	June 2005		
8. Geyser	Rs. 15,225	—	2001		
9. Scooter LML	Rs. 32,000	In name of wife Mrs. Swarnima	2003	Purchased by wife who served as an officer in ICICI Bank.	
10. Gas Stove Single Cylinder	Rs. 1,500	—	2009	Purchased from personal savings.	
11. Microwave Steaming Press Utensils etc, Kitchenware	Approx. Rs. 18,000	—	From 2001 onwards	Purchased from time to time after started practice from personal savings.	
12. Clothes of family including daughter, wife.	Approx. Rs. 20,000	—	From 2005 onwards	Purchased from time to time before joining from personal savings.	
13. Jewellery	Weight	Approx. Price			
(a) Necklaces with thread	28.870 gm	Rs. 80,000		Some purchased by self and some gifted at the time of marriage by parents in the year 2005.	
(b) Necklaces without thread	36.460 gm				
(c) Ear rings with beads (1 pair)	7.5 gm each				
(d) Ear ring simple (1 pair)	5.570 gm each				
(e) Chain gents (gold)	15.798 gm	Rs. 2,200			
(f) Bangles set of 8 (2 pair)	12.560 gm each	Rs. 20,000			
(g) One ring gents (gold)	5.270 gm	Rs. 3,000			
(h) One ring gents (diamond) (0.51 carat)	5.82 gm	Rs. 40,000			
14. One mobile (Nokia)	—	Rs. 46,000/-		Purchased in 2008 from personal savings.	

Date: 8-4-2010

Signature

Note 1.--In this form information may be given regarding items like (a) jewellery owned by him/her (total value); (b) silver and other precious metals and precious stones owned by him/her not forming part of the jewellery (total value); (c) (i) Motor cars, (ii) Scooters/Motor Cycles; (iii) refrigerators/air conditioner; (iv) radios/radiograms/television sets and any other articles, the value of which individually exceeds Rs. 1000/-; (d) value of items of moveable property individually worth less than Rs. 1000/-; other than articles of daily use such as clothes, utensils, books, crockery, etc., added together as lump-sum.

Note 2.-- In column 5, may be indicated whether the property was acquired by purchase, inheritance, gift or otherwise.

Note 3.-- In column 6, particulars regarding sanctions obtained or report made in respect of various transactions may be given.

FORM NO. IV

STATEMENT OF PROVIDENT FUND AND LIFE INSURANCE POLICY

Insurance Policies					Provident Funds				
Serial No.	Policy No. and date of Policy	Name of Insurance Company	Sum Insured/ date of Maturity	Amount of Annual Premium	Type of Provident Funds/ GPF/CPF Account No.	Closing balance as last reported by the Audit/Accounts Officer along with date of such balance	Contri- butions made subse- quently	Total	Remarks (if there is dispute regarding closing balance the figures according to the Government employee should also be mentioned in this column)

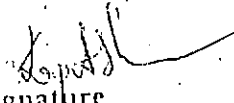
1 2 3 4 5 6 7 8 9 10

1	LIC Policy No. 150413446	LIC	Sum Insured Rs. 50,000 Died on 28-7-2020	Rs. 18711	PFF A/c No. 303132437 in SBI SLAM (H.P.) CPF No. 0002533 was allotted by State of H.P. (A-4) during tenure as Asstt. Dir. Attorney, which was later closed & payment was made to the tune of Rs. 110178 (including share govt. share) which was deposited in saving A/c and PPF. CPF deductions made from salary while serving as J.M.I. in H.P. w.e.f. 30-4-08 till 19-2-20 Applied for GPF No. after joining present service.	Rs. 187621 as on 31-3-12 Deposited from salary after joining govt. service			
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Approx. 40,000

Date 8-4-2020

Signature



FORM NO.V

STATEMENT OF DEBTS AND OTHER LIABILITIES

Amount 2	Name & Address of creditor 3	Date of incurring liabilities 4	Details of transaction 5	Remarks 6
1 Rs. 40,000	State Bank of India, The Mall, Solan (H.P.)	7-4-08	Demand Loan against FDR No. 30137413170 vide D.L.A/c No. 30361296719	Demand Loan was raised for purchase of car before joining the service and Rs. 2155 is due as on 8-4-10. Loan is being paid gradually from personal savings.

Date:- 8-4-2010

Signature

Note:1 Individual items of loans not exceeding three months emoluments or Rs.1000/- whichever is less, need not be included.

Note:2 In column 6. information regarding permission, if any obtained from or report made to the competent authority may also be given.

Note:3 The term "emoluments" means pay and allowances received by the Govt. Employees.

Note:4 The statement should also include various loans and advances available to Govt. Employees like advance for purchase of conveyance/House building advance etc. (other than advances of pay and T.A) advance from the GPF and loans on life insurance policies and fixed deposits.